

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/202(CHE)/2022

NAME OF THE PETITIONER : Sripriya Kumar (Liquidator) of
GB Foods India Trading Pvt Ltd

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 59(7) of IBC, 2016 r/w IBBI Reg, 2017

ORDER

Ld. Counsel Mr. G.K. Anish for the Petitioner.

In this case, the closure report was filed vide diary no.1684 dated 04.04.2024.

List the Petition for hearing on **07.05.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk